

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.862
TO BE ANSWERED ON 07.02.2017

Wildlife Regions

862. SHRI HARI OM PANDAY:
DR. RATNA DE (NAG):

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry has any Centralised Mechanism for the booking of Forest guest houses present across the wild life regions of the country;
- (b) if so, the details thereof;
- (c) whether such mechanism will be beneficial to promote forest tourism in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) & (b) No Sir. Management of Protected Areas is the responsibility of the concerned State Government. Every State has its own mechanism and in most Tiger Reserves, online booking facility is available.
- (c) The Government of India is not involved in revenue collection *vis-a-vis* entry and stay in National Parks and Wildlife Sanctuaries including Tiger Reserves and it is the subject matter falling under the State Government. Guidelines for tourism in Tiger Reserves have been issued and is available in public domain at www.projecttiger.nic.in.
